

:
SLP(C)No. 9342 OF 2003
ITEM No.47

Court No. 7

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9342/2003

(From the judgement and order dated 18/01/2002 in WA 1220/2000
of The HIGH COURT OF KERALA AT ERNAKULAM)

SECRETARY, G.C.D.A.

Petitioner (s)

VERSUS

PRAKRITHI NIRMAN PVT. LTD. & ANR.

Respondent (s)

(With appln(s). for c/delay in filing SLP and office report)

Date : 15/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. C.S. Vaidyanathan,Sr.Adv.
Mr. Sudarsh Menon,Adv.
Mr. Karunakar Rath,Adv.
Mr. Bharat Swaroop Sharma,Adv.

For Respondent (s)Mr. G.L. Sanghi,Sr.Adv.
Mr. T.V. Ratnam,Adv.

Mr. C.S. Vaidyanathan,Sr.Adv.
Mr. Sudarsh Menon,Adv.
Mr. Karunakar Rath,Adv.
Mr. Bharat Swaroop Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

At request, list the petition on 22nd March, 2004.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master